THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF F1NANC I (VIDYA CHARAN SHUKLA): (i) and (b) The examination of the recomm ndation made by the working group appointed to look into the question of provk ing guarantee for advances made by cre< it institutions to hitherto neglected sectos has since been completed. Government b is decided that a comprehensive schem. to provide guarantee for advances to smell farmers, small transport operators, small retailers, other small business profession lis and other self employed persons should be instituted. The scheme will be operate i by a joint stock company in which the Reserve Bank will hold the majority of tin: stock. It is hoped that the company vill be set up in the near future.

The broad eatures of the scheme will be that 75 per cent of the loss incurred in loans to the above categories of borrowers up to certain ipeeified ceilings will be reimbursed to thy banks who will be expected to pay a guar, nice fee on their lending to these sectors. While the guarantee facility available to eligible institutions will be optional, the redit institution will, if it desires to avail itself of the facility, have to bring its entire lending to these sectors under the guarantee cover. Eligible institutions will include b sides the commercial banks, the State Financial Corporations, cooperative credit societies, both rural and urban, central cooperative banks. Agricultural Credit C orporations and central and primary land development banks.

## GEOLOGICAL SJRVEY IN ANDHRA PRADESH

- 872. SHRI SANDANARAYANAPPA: Will the Mini ter of PETROLEUM AND CHEMICALS AND, MINES AND METALS be pleased to state:
- (a) whether a team of the Geological Survey of Ind a is working at Vajrakur in Andhra Prade h;
- (b) the time since when the team has been working, and what is the progress made till now and
- (c) whether he working of the said team will be contiuied, and if so, for how long?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NIT1 RAJ SINGH CHAUDHARY): a) and (b) Yes, Sir. Since November, 1968, the Geological Survey of India starti 1 detailed work with exploratory pitting, and bulk sampling in the

Vajrakarurarea of Anantapur districts, Andhra Pradesh. Six small du-rrcrd weighing in all 3.27 carats were receveitd by handcrushing and treatment of t he pipe rock, in addition to 5 smaH diarrcrds weighing 2.09 carats recovered from surface and soil over the pipe rocks.

(c) The work in the Vajrakarur has been suspended for the time-being became the Geological Survey of India do not consider it desirable to continue further investigations in the area as the result has not been significantly encouraging. A final decision in the matter will be taken by the Government shortly.

## EXPORT OF DIESEL OIL BY Esso

## 873. DR. Z. A. AHMAD : SHRI M. V. BHADRAM :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether ESSO has submitted a proposal offering to export high speed diesel oil and high diesel oil;
- (b) if so, the main features of the proposal;
- (c) whether Government have examined the proposal; and
- (d) if so, what decision has been taken thereon 1

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : (a) No.

(b) to(d) Do not arise.

## **OUT-DATED TAX FORMS**

- 874. SHRI BABUBHAI M. CHINAI : Will the Minister of FINANCE be pleased to state :
- (a) whether the attention of Government has been drawn to a letter written to the Editor which appeared in 'The Hindustan Times', dated the 12th June, 1970, regarding out-dated tax forms; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The changes made in the [ncome-tax law through the Finance Act, 1970,